

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 25.02.2020

NOTICE

Take notice that the following matter listed on 26.02.2020 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Transfer Original Petition (AT) (MRTP) No. 01 of 2017 (Old RTPE No. 89/2001) Part Heard	Suneja Tower- II Flat Owners Welfare Association Vs. Suneja Tower Pvt. Ltd & Ors.	Pramod K. Sharma	Aditya Narain Gaurav Sharma

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order

**-sd/-
Registrar**